

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2952
TO BE ANSWERED ON 22.03.2021

ALLOCATION OF FUNDS FOR AMRIT

2952 SHRI NEERAJ SHEKHAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of funds allocated, released and utilized for installation of Arsenic and Metal Removal by Indian Technology (AMRIT) plants in Arsenic affected areas during 2019-20 and 2020-21, State-wise;
- (b) the details of AMRIT plants installed and operational in Arsenic affected areas in the country as on date, State-wise; and
- (c) the details of other measures Government has taken to tackle the problem of Arsenic in drinking water?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)

(a) & (b) Drinking water supply is a State subject. Power to plan, design, approve, implement, operate and maintain water supply schemes for providing safe drinking water to rural population is vested with States. As such, details of funds allocated, released and installation of Arsenic and Metal Removal by Indian Technology (AMRIT) plants is not maintained by the department.

(c) Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) since August, 2019 to provide potable tap water supply to every rural household in the country by 2024, with an outlay of Rs.3.60 lakh Crore. Under JJM, while planning water supply schemes to provide tap water supply to households, priority is given to quality-affected habitations which, *inter alia*, includes habitations affected with Arsenic contamination.

Since, planning, implementation and commissioning of piped water supply schemes based on a safe water source likely to take time, purely as an interim measure, States/ UTs have been advised to install community water purification plants (CWPPs) in such habitations, to provide potable water to every household at the rate of 8–10 litre per capita per day (lpcd) to meet their drinking and cooking requirements.

While allocating the funds to States/ UTs in a particular financial year, 10% weightage is given to the population residing in habitations affected by chemical contaminants including Arsenic and Fluoride, as on 31st March of the preceding financial year.
